# Government of India Ministry of Finance Department of Revenue

### **LOK SABHA**

### **UNSTARRED QUESTION NO. 3309**

TO BE ANSWERED ON **FRIDAY**, **4**<sup>TH</sup> **AUGUST**, **2017 13 SHRAVANA**, **1939 (SAKA)** 

# "CENTRAL EXCISE AND CUSTOMS OFFICES"

#### 3309: SHRI MOHAMMED FAIZAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any plan to open Central Excise and Customs Offices in small cities after the implementation of Goods and Services Tax (GST); and
- (b) if so, the details thereof and the cities identified in this regard?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE [SHRI SANTOSH KUMAR GANGWAR]

(a) & (b) Yes, Sir. The Central Board of Excise and Customs has reorganised its field formations to cater to the taxpayers under GST regime. Every State including the States in North East has at least one GST Commissionerate based on the number of registered taxpayers. Twelve Sub Commissionerates have been formed in smaller cities namely Sholapur, Mohali, Kakinada, Nellore, Anand, Bharuch, Durgapur, Dhanbad, Tirunelveli, Sonepat, Jamnagar and Silvasa.

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